

**Shri Karmarkar:** It does not arise out of the Coimbatore Institute. The hon. Member wants the prices of cane in different States, is that right?

**Shri Nanadas:** I want to know the procedure adopted by Government in distributing the seedlings to the agriculturists in different regions of the country.

**Shri Karmarkar:** I have got information about the Institute; I have no information about distribution of seed.

#### TINCTURES

**\*341. Shri Dabhi:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that correspondence has been carried on between the Central and Bombay Governments regarding the enactment of a law regulating the export and import of different kinds of tinctures; and

(b) if so, what progress has been made in this direction?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). The Government of Bombay had proposed that the Central Government should promote legislation under Article 302 of the Constitution to control the import into or export from India as also the Inter-State import and export of spirituous medicinal and toilet preparations. The matter is still under consideration.

**Shri Dabhi:** May I know how long Government is likely to take to come to a decision, approximately?

**Rajkumari Amrit Kaur:** Well, the moment the Government of Bombay said they were experiencing difficulties we asked them to send us suggestions and frame a draft legislation. Then we sent this draft legislation to all the States. We had to await their replies. After their replies came, we communicated those replies to Bombay. The Bombay Government said "we would rather have Central legislation". Now all the Ministries concerned are considering the matter.

**Shri Bogawat:** Are Government aware of the extravagance of drinking tincture in Bombay?

**Rajkumari Amrit Kaur:** Naturally, when the Bombay Government has represented the matter to us we are aware of it.

#### USE OF TRACTORS

**\*342. Shri S. C. Singhal:** Will the Minister of Food and Agriculture be pleased to state whether the use of the tractors in the country is increasing or decreasing?

**The Minister of Commerce (Shri Karmarkar):** The census taken in 1951 showed that 8,260 tractors were in use in the country. Since then no census has been undertaken but as tractors are being increasingly used for purposes other than cultivation, e.g., earth moving, road making, haulage etc., the number of tractors in use in the country must have definitely gone up. The figures of import of tractors for the last 3 years are as follows:—

Year	Number
1951-52	7,148
1952-53	1,227
1953-54	3,195

**श्री एस० सी० सिंघल :** केन्द्रीय सरकार ने प्रदश की सरकारों को ट्रैक्टरों का रकसं थं । उन के आंकड़ों दो साल पहले क्या थे और अब क्या हैं ?

**Shri Karmarkar:** I have no figures for the numbers with the State Governments separately.

**श्री एस० सी० सिंघल :** स्पंअर पार्ट्स बनाने के लिये कोई कारखाना हैं या नहीं ?

**Shri Karmarkar:** I should like to have notice about that question.

**सेठ गी०बन्धु वास :** क्या यह बात सत्य हैं कि जो ट्रैक्टरों अभी चलाये जा रहे हैं वह अतिरिक्त हिस्से न मिलने के कारण बहुत बार बंकार हो जाते हैं, और आज कल भी बहुत जगहों पर इस तरह के ट्रैक्टरों बंकार पड़े हुए हैं ?

श्री करमरकर : हम ने सुना है कि यह बात अंशतः सत्य है और इस के बारे में एक कमेटी बैठ रही है।

**Shri Bhagwat Jha Azad:** May I know if it is under the contemplation of Government, for the greater use of these tractors, to lower the hiring charges for the tractors?

**Shri Karmarkar:** I have no present information on this point.

#### DOCK LABOURERS IN CALCUTTA

\*343. **Dr. Ram Subhag Singh:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the "go slow" tactics adopted by stevedoring labour in Calcutta have resulted in some ships, which were bound for that port, being diverted to other ports in the country;

(b) if so, how many ships have so far been diverted and to which ports; and

(c) what is the position of the "go slow" tactics now?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Not to Government's knowledge;

(b) Does not arise;

(c) Stevedore labour at Calcutta port is not following a "go slow" policy now.

**Dr. Ram Subhag Singh:** The hon. Minister said that the dock labourers in Calcutta port are not following "go slow" tactics now, whereas he said in reply to parts (a) and (b) that the Government is not aware of the fact. Then I do not know how he can account for this.

**Shri Alagesan:** To the question whether ships were diverted from the Calcutta port, I said "no". There were some "go slow" tactics, but they have given them up and the men resumed normal working.

**Dr. Ram Subhag Singh:** At which port were these tactics adopted by the labourers?

**Shri Alagesan:** At Calcutta.

**Dr. Ram Subhag Singh:** What percentage of the total dock labourers was involved in these tactics, and when were these "go slow" tactics adopted by them?

**Shri Alagesan:** It is not all the dock labourers that adopted this "go slow" method; it is only the stevedore labour. Then there was a meeting convened in the Ministry of Transport where the representatives of ship-owners and shipping companies, stevedore organisations and the labour unions were present, and an agreement was evolved whereby they agreed to give up this "go slow" method, and certain things also were agreed to be implemented.

**Dr. Ram Subhag Singh:** May I know the entire extent of the stevedore labour at that port, and on what basis these labourers were taken by the stevedores from that pool, whether, after the inauguration of the Dock Labour Board, was it not the understanding that the entire labour strength will go into a pool and stevedore labour will be appointed on the basis of seniority, on what basis these labourers were appointed, and what is their present...

**Mr. Speaker:** It is too long and too complicated a question. What is the date of this particular event?

**Shri Alagesan:** This started in April.

**Some hon. Members rose—**

**Mr. Speaker:** I think we better go to the next question rather than spend time on this one.

#### NATIONAL SAVINGS STAMPS

\*345. **Sardar A. S. Saigal:** Will the Minister of Communications be pleased to state:

(a) what response Government have received in connection with the issue of the National Savings Stamps of different denominations;

(b) which of the States have taken these Stamps;